

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:383

ANSWERED ON:21.12.2011

FUNDS TO NGOS UNDER SSA

Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is providing assistance to Non- Governmental Organizations (NGOs) under the Sarva Shiksha Abhiyan (SSA);
- (b) if so, the details thereof along with the funds allocated to various NGOs during the last three years and the current year, State-wise and year-wise;
- (c) the mechanism in place to monitor such NGOs;
- (d) whether instances of irregularities, mismanagement, corruption and violation of guidelines by the NGOs have been reported during the above period and if so, the details thereof, State-wise; and
- (e) the corrective action taken by the Government against such erring NGOs during the aforesaid period?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 383 TO BE ANSWERED ON 21ST DECEMBER, 2011, ASKED BY SHRI PRATAPRAO GANPATRAO JADHAO AND SHRIMATI RAMA DEVI REGARDING FUNDS TO NGOS UNDER SSA

(a) & (b): The Ministry of Human Resource Development (MHRD) provides funds to State Implementation Societies registered under the Societies Registration Act by the State Governments for implementation of activities under the Sarva Shiksha Abhiyan (SSA) programme. Funds are spent as per the norms laid down in the SSA Manual on Financial Management and Procurement and the State Government Rules. The State Implementation Societies associate Non Governmental Organisations (NGOs) for some activities, such as Inclusive Education for children with special needs, Special Training for out of school children, Training for School Management Committee members, etc.

MHRD also provides funds to NGOs under the scheme of Innovative and Experimental Education under SSA. The details of the funds released under the said scheme to various NGOs during the last three years and the current year, State-wise are at Annexure-I.

(c): The proposals received from the NGOs under the scheme of Innovative and Experimental Education are forwarded to the concerned State Governments for their comments. A Field Inspection Team (FIT) is constituted with one member each from MHRD, an educational institute and the SSA State Implementing Society for the respective State. The proposal along with recommendations of FIT and comments from the State Government are considered by the Grant-In-Aid Committee (GIAC) chaired by the Secretary, Department of School Education and Literacy. Funds are released in two equal instalments. After completion of 1st year of the approved project, a Joint Evaluation Team (JET) comprising one member each of GIAC, MHRD and a representative of the concerned State Government reviews the progress of implementation by field visits.

(d): No instance of irregularities, mismanagement, corruption and violation of guidelines by the NGOs supported under the scheme of Innovative and Experimental Education have been reported during the last three years.

(e): Does not arise.